

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:625
ANSWERED ON:03.03.2005
TOUT MENACE AT IGI AIRPORT
Rao Shri Devarakonda Vittal

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government is aware that despite taking the steps, nuisance of touts continues to plague the Indira Gandhi International Airport in Delhi as reported in `The Hindu` of February 2, 2005;
- (b) if so, the number of such cases reported during the last one year; and
- (c) the corrective measures being taken by the Government to stop the tout menace at the airports?

Answer

MINISTER OF STATE(INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a) Yes, Sir. However, tout menace has been brought under control to a great extent with the help of Central Industrial Security Force (CISF) and Delhi Police.
- (b) A total of 3428 touts were apprehended out of which 1255 were fined by Airports Authority of India, 1788 were fined by Traffic Police and 385 were handed over to the police.
- (c) The following steps have been taken to curb such activities increase in surveillance through Close Circuit Television (CCTV) and on foot patrolling in the tout prone areas, increase in fine amount, checking of movement of unauthorised taxis by Traffic Police, providing Tourist Police to guide the tourists and adequate number of pre-paid taxis, verification of antecedents of the taxi drivers by the Special Branch of Delhi Police and taking immediate legal action against persons found involved in touting activities.